## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 1. A. R. Smeth Adv. Psolicitor Petitioner k. R. luncles

2. PAVAN S GODIAWALA ADVOCATE RESPONDENT Mueleeule

3. Sandeep Singhi for Singhi & Co.

Advocate

Respondent 1,2,5,6,7

## ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Sandeep Singhi present for Respondents No. 1, 2 and 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents No. 3.

Report in sealed cover filed on 05.10.2017.

Both sides counsels represented that in principle all the three brothers came to an understanding and it will be reduced into writing and file it before this Tribunal in a sealed cover.

At request of counsels appearing for both parties.

List the matter on 09.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.